

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**

**KRSNA HOME PRODUCTS PRIVATE LIMITED OPERATING IN OTHER FABRICATED  
METAL PRODUCTS RELATED TO HOUSEHOLD ARTICLES MANUFACTURING AT  
DELHI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>SL.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Krsna Home Products Private Limited CIN: U28998DL2013PTC255638 PAN: AAFCK3499R
2.	Address of the registered office	G-11, 2 <sup>nd</sup> Floor, Green Park Extension, South West Delhi, New Delhi, Delhi, India - 110016
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Delhi
5.	Installed capacity of main products/ services	No information available
6.	Quantity and value of main products/ services sold in last financial year	No information available
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by email to Deemed Resolution Professional at krsna.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by email to Deemed Resolution Professional at krsna.cirp@gmail.com
10.	Last date for receipt of expression of interest	27-12-2023
11.	Date of issue of provisional list of prospective resolution applicants	06-01-2024
12.	Last date for submission of objections to provisional list	11-01-2024
13.	Date of issue of final list of prospective resolution applicants	20-01-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-01-2024
15.	Last date for submission of resolution plans	26-02-2024
16.	Process email id to submit Expression of Interest	krsna.cirp@gmail.com

Date: 06-12-2023  
Place: New Delhi

Sd/-  
Chetan Gupta  
Deemed Resolution Professional of Krsna Home Products Private Limited  
IBBI Reg. No: IBBI/IPA-002/IP-N01168/2021-2022/13950  
Regd. Address: 604-605, PP City Centre,  
Road No. 44, Pitampura, Delhi, New Delhi -110034  
AFA Validity upto: 22-11-2024  
Email: krsna.cirp@gmail.com



